

F.No. A-12029/2/2021-Estt.- 5019-5029
National Human Rights Commission
Establishment Section, Manav Adhikar Bhawan,
C-Block, GPO Complex, INA, New Delhi-110023

Dated 27th June, 2023

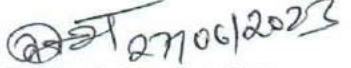
Office Memorandum

28th June

It has been decided by the Competent Authority to revise/amend the existing Recruitment Rules of various posts in the Commission. In compliance of DoP&T OM No. AB-14017/61/2008-Estt.(RR) dated 13th October, 2015, proposal for framing/amendment in the Recruitment Rules would be put up on the website of respective Ministries/Departments for 30 days for inviting comments from the stakeholders.

2. Accordingly, the draft of proposed amended/revised Recruitment Rules is being uploaded on the website of the Commission. All the stakeholders are requested to send their comments to the undersigned, if any, in writing within a period of 30 days from the date of publication of the draft Recruitment Rules on the website of the Commission.

3. It is pertinent to mention here that the Commission is proposing to notify the pay scale of various categories of posts presently under pay disparity at par with Central Govt. (CSCS, CSS, CSSS, CAPFs etc). However, this is subject to the approval of the Government. Therefore, the officers/officials under pay disparity should not claim this pay scale as a matter of right and it will be subject to the decision of the Government.


(Barjesh Kumania)
Under Secretary (Estt.)

To:

1. All Officers/Officials of NHRC through Notice Board

Copy to:-

1. The SSA, NHRC with the request to upload the same on appropriate section on the website of the Commission.

National Human Rights Commission
Draft Revised Recruitment Rules

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SCHEDULE

Name of post.	Number of post.	Classification of the post.	Level in pay matrix.	Selection post or Non-selection post.	Age-limit for direct recruits.
(1)	(2)	(3)	(4)	(5)	(6)
1. Director General (Investigation)	1* (2023) * Subject to variation depending on work load.	Group 'A' Gazetted (Non-Ministerial)	Level-16 (Rs. 205400-224400).	Not applicable.	Not applicable.

Educational and other Qualifications required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.	Period of probation, if any.	Method of recruitment whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies to filled by various methods.	In case of recruitment by promotion or deputation/absorption, grades from which promotion or deputation/absorption to be made.	If a Departmental Promotion Committee exists what is its composition.	Circumstances under which Union Public Service Commission is to be consulted in making recruitment.
(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Deputation	Officers of the Indian Police Service holding the post of Director General or empanelled to hold the post of Director General equivalent in the Central Government. Note 1: The maximum age-limit for appointment by deputation shall not be exceeding fifty-eight years as on the closing date of receipt of application for deputation. Note 2: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this	(1.) Chairperson, National Human Rights Commission—Chairman; (2.) Member, National Human Rights Commission—Member; (3.) Secretary General, National Human Rights Commission – Member. Note: - The Members of the above Committee will act as Members of the Screening Committee or Selection Committee as the case may be to select candidate for the post of	Not applicable.

				appointment in the same or some other organisation or department of the Central Government shall ordinarily not exceed five years.	Director General (I) in National Human Rights Commission.	
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(1)	(2)	(3)	(4)	(5)	(6)
2. Registrar (Law).	1* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Non-Ministerial)	Level-15 (Rs.182200-224100).	Not applicable.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Deputation (including short-term contract) failing which by re-employment.	By deputation (including short-term contract):- Officers holding the post of Registrar (Judicial) of Supreme Court or High Courts or Tribunals or Members of Higher Judiciary in State Judicial Services, possessing the following educational qualification: - Essential – Degree in Law from a recognized University. Desirable – (i) Post Graduate Degree in law	(1.) Chairperson, National Human Rights Commission–Chairman; (2.) Member, National Human Rights Commission–Member; (3.) Secretary General, National Human Rights Commission – Member. Note: - The Members of the above Committee	Not applicable.

				<p>from a recognised university.</p> <p>(ii) research experience in one of the following fields:</p> <p>(a) Constitutional Law and its Theory.</p> <p>(b) Human Rights jurisprudence.</p> <p>By re-employment: -</p> <p>Persons who have held analogous post under the Central Government or Supreme Court or High Court and possessing experience as Registrar of a higher judiciary or of any other post involving interpretation or application of statutes.</p> <p>Note 1: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed five years.</p>	<p>will act as Members of the Screening Committee or Selection Committee as the case may be to select candidate for the post of Registrar (Law) in National Human Rights Commission.</p>	
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				<p>Note 2: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-eight years' as on the closing date of receipt of application.</p> <p>Note 3: In case of re-employment the engagement shall be for a period of three years or sixty-five years of age whichever is earlier.</p>		
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(1)	(2)	(3)	(4)	(5)	(6)
3. Joint Secretary.	1* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Non-Ministerial)	Level-14 (Rs.144200-218200).	Not applicable.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	<p>Deputation.</p> <p>For ex-servicemen:</p> <p>Deputation or re-employment.</p>	<p>By deputation of empanelled All India or Central Service officers</p> <p>or officers holding analogous posts under the Central Government or officers holding posts in level-13 (Rs.123100-215900) in the pay matrix with three years' regular service in the grade.</p> <p>Note 1: The period of deputation including the period of deputation in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed five years.</p>	Not applicable.	Not applicable.

				<p>Note 2: The maximum age-limit for appointment by deputation shall be 'not exceeding fifty-eight years' as on the closing date of receipt of application.</p> <p>For ex-Servicemen:</p> <p>Deputation or re-employment: -</p> <p>The Armed Forces Personnel due to retire or who are to be transferred to reserve within a period of one year and having the requisite experience and qualifications prescribed shall also be considered. Such persons would be given deputation terms up to the date on which they are due for release from the Armed Forces; thereafter they may be continued on re-employment.</p>		
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(1)	(2)	(3)	(4)	(5)	(6)
4. Chief Coordinator (Training).	1* (2020) * Subject to variation depending on work load.	<i>Group 'A'</i> <i>Gazetted</i> <i>(Non-Ministerial)</i>	Level-14 (Rs.144200-218200).	Not applicable.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Re-employment or deputation (including short-term contract).	<p>Re-employment:</p> <p>From persons who have held analogous posts on regular basis under the Central Government or State Government or other Statutory Autonomous bodies, before proceeding on retirement.</p> <p>By deputation (including short-term contract) of empanelled All India or Central Service officers or officers holding analogous posts under the Central Government</p>	<p>(1.) Chairperson, National Human Rights Commission- Chairman;</p> <p>(2.) Member, National Human Rights Commission - Member;</p> <p>(3.) Secretary General, National Human Rights Commission -</p>	Not applicable.

				<p>or officers holding posts in level-13 (Rs.123100-215900) in the pay matrix with three years' regular service in the grade or in level-12 (Rs.78800-209200) in the pay matrix with eight years' regular service in the grade or officers holding the analogous posts on regular basis under the Statutory Autonomous bodies.</p> <p>Note 1: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed five years.</p> <p>Note 2: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-eight years' as on the closing date of receipt of application.</p> <p>Note 3: The period of re-employment shall not exceed three years.</p>	<p>Member.</p> <p>Note: -</p> <p>The Members of the above Committee will act as Members of the Screening Committee or Selection Committee as the case may be to select candidate for the post of Chief Coordinator (Training) in National Human Rights Commission.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)
5. Presenting Officer.	5* (2020) * Subject to variation depending on work load.	<i>Group 'A' Gazetted (Non-Ministerial)</i>	Level-14 (Rs.144200-218200).	Not applicable.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Deputation (including short-term contract).	Deputation (including short-term contract): - Judicial Officer who is holding or who has held the post of District or Additional District and	(1.) Chairperson, National Human Rights Commission-Chairman;	Not applicable.

				<p>Sessions Judge or Special Judge.</p> <p>Note 1: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed five years.</p> <p>Note 2: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-eight years' as on the closing date of receipt of application.</p>	<p>(2.) Member, National Human Rights Commission – Member;</p> <p>(3.) Secretary General, National Human Rights Commission – Member;</p> <p>(4.) Registrar (Law), National Human Rights Commission – Member.</p> <p>Note: - The Members of the above Committee will act as Members of the Screening Committee or Selection Committee as the case may be to select candidate for the post of Presenting Officer in National Human Rights Commission.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)
6. Deputy Inspector General.	1* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Non-Ministerial)	Level-13A (131100-216600).	Not applicable.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Deputation (including short term contract)	By deputation: (i) Officers of the Indian Police Service or Central Police Organisations holding analogous posts on a regular basis;	(1.) Member, National Human Rights Commission – Chairman; (2.) Secretary General,	Not applicable.

				<p>OR</p> <p>(ii) Officers of the Indian Police Service who are approved for appointment as Deputy Inspector General under the Central Government;</p> <p>Note 1: Officers of Indian Police Service empanelled as Deputy Inspector General with 14 years' service shall be eligible for consideration for promotion as Deputy Inspector General.</p> <p>Note 2: The period of deputation including the period of deputation in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed five years.</p> <p>Note 3: The maximum age-limit for appointment by deputation shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.</p>	<p>National Human Rights Commission – Member;</p> <p>(3.) Director General (Investigation), National Human Rights Commission – Member.</p> <p>Note: - The Members of the above Committee will act as Members of the Screening Committee or Selection Committee as the case may be to select candidate for the post of Deputy Inspector General in National Human Rights Commission.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)
7. Senior Superintendent of Police.	4* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Non-Ministerial)	Level-13 (Rs.123100-215900).	Not applicable.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Deputation (including short term contract) failing which by re-employment.	<p>By deputation:</p> <p>(i) Officers of the Indian Police Service working in the Selection Grade; OR</p> <p>(ii) Officer of Indian Police Service or</p>	<p>(1.) Secretary General, National Human Rights Commission – Chairman;</p> <p>(2.) Director General</p>	Not applicable.

				<p>Central or State Police Forces or Organisations in the Level-12 (Rs.78800-209200) in the pay matrix with five years' regular service.</p> <p>By re-employment: Indian Police Service Officers who have retired at the level of selection grade or from retired officers of Central Police Forces or Organisations or from retired officers from State Police Forces who have held analogous posts on regular basis.</p> <p>Note 1: The period of deputation including the period of deputation in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed five years.</p> <p>Note 2: The maximum age-limit for appointment by deputation shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.</p>	<p>(Investigation), National Human Rights Commission – Member;</p> <p>(3.) Joint Secretary, National Human Rights Commission – Member.</p> <p>Note: The Members of the above Committee will act as Members of the Screening Committee or Selection Committee as the case may be to select candidate for the post of Senior Superintendent of Police in National Human Rights Commission.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)
8. Director.	1* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Ministerial)	Level-13 (Rs.123100-215900).	Selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Promotion failing which by deputation (including short-term	Promotion: Deputy Secretary in National Human Rights Commission with five years of regular service in level-12 (Rs.78800-	Departmental Promotion Committee (for considering promotion)	Not applicable.

			<p>contract)</p> <p>For ex-servicemen: Deputation or re-employment.</p>	<p>209200) in the pay matrix.</p> <p><i>Failing which: Deputy Secretary in National Human Rights Commission with three years of regular service in the grade and ten years combined regular service as Deputy Secretary and Under Secretary.</i></p> <p>Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation (including short-term contract): Officers under the Central Government, State Government, Union territories, autonomous or statutory organisations, Public Sector Undertakings, Universities or recognised Research Institutions;</p> <p>(a)(i) holding analogous post on a regular basis in the parent cadre or department. Or (ii) with five years' service rendered after appointment to the post on a regular basis in level-12 (Rs.78800-209200) in the pay</p>	<p>consisting of: -</p> <p>(1.) Chairperson, National Human Rights Commission—Chairman;</p> <p>(2.) Member, National Human Rights Commission – Member;</p> <p>(3.) Secretary General, National Human Rights Commission – Member.</p>	
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				<p>matrix or equivalent in the parent cadre or department; and (b) possessing five years experience in personnel and general administrative matters.</p> <p>Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.</p> <p>Note 2: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed five years.</p> <p>Note 3: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.</p> <p><i>For contract-service:- Officers of Central Civil Services or Central Secretariat Service for 3 years or upto age of 65 years, whichever is earlier.</i></p> <p>For ex-Servicemen: The Armed Forces Personnel due to retire or who are to be transferred to reserve within a period of one year and having the</p>		
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				requisite experience and Qualifications prescribed shall also be considered. Such persons would be given deputation terms up to the date on which they are due for release from the Armed Forces, thereafter they may be continued on contract basis.		
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(1)	(2)	(3)	(4)	(5)	(6)
9. Joint Registrar.	1* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Non-Ministerial)	Level-13 (Rs.123100-215900).	Selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Promotion failing which by deputation (including short-term contract).	<p>Promotion:- Deputy Registrar in National Human Rights Commission with five years' regular service in level-12 (Rs.78800-209200) in the pay matrix.</p> <p>Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation (including Short-term contract): Officers of the Central Government, the State Government, Union</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of :-</p> <p>(1.) Chairperson or Member, National Human Rights Commission – Chairman;</p> <p>(2.) Secretary General, National Human Rights Commission – Member;</p> <p>(3.) Registrar (Law), National Human Rights Commission – Member.</p>	Not applicable.

				<p>territories, autonomous or statutory organisations, Public Sector Undertakings, Universities or recognised Research Institutions:</p> <p>(a) holding analogous post on a regular basis in the parent cadre or department or five years regular service in Level-12 (Rs. 78800-209200) in the pay matrix; and</p> <p>(b) possessing a Degree in Law from a recognised University and five years experience in Court matters in any Court of Law/Tribunals/ Statutory Commissions and such other bodies.</p> <p>Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.</p> <p>Note 2: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organization or department shall ordinarily not exceed five years.</p> <p>Note 3: The maximum age-limit for</p>	
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				appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.		
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(1)	(2)	(3)	(4)	(5)	(6)
10. Deputy Registrar.	3* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Non-Ministerial)	Level-12 (Rs.78800-209200).	Selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Promotion failing which by deputation (including short-term contract).	<p>Promotion:- Assistant Registrar in National Human Rights Commission with five years' regular service in level-11 (Rs.67700-208700) in the pay matrix.</p> <p>Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation (including Short-term contract): Officers under the Central Government, the State Government, Union territories, autonomous or statutory organisations,</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of :-</p> <p>(1.) Secretary General, National Human Rights Commission-Chairman;</p> <p>(2.) Registrar (Law), National Human Rights Commission-Member;</p> <p>(3.) Joint Secretary, National Human Rights Commission - Member.</p>	Not applicable.

				<p>Public Sector Undertakings, Universities or recognised Research Institutions: (a)(i) holding analogous post on a regular basis in the parent cadre or department; Or (ii) with five years' service rendered after appointment to the post on a regular basis in level-11 (Rs. 67700- 208700) in the pay matrix or equivalent in the parent cadre or department; And (b) possessing a Degree in Law from a recognised University and five years experience in Court matters <i>in any Court of Law/Tribunals/Statutor y Commissions and such other bodies.</i></p> <p>Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.</p> <p>Note 2: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or</p>		
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				<p>department shall ordinarily not exceed four years.</p> <p>Note 3: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.</p>		
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(1)	(2)	(3)	(4)	(5)	(6)
11. Joint Director (Research).	1* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Non-Ministerial)	Level-12 (Rs.78800-209200).	Selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Promotion failing which by deputation (including short-term contract).	<p>Promotion: Senior Research Officer in the National Human Rights Commission with five years' regular service in level-11 (Rs.67700-208700) in the pay matrix.</p> <p>Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of :-</p> <p>(1.) Member, National Human Rights Commission-Chairman;</p> <p>(2.) Secretary General, National Human Rights Commission – Member;</p> <p>(3.) Joint Secretary, National Human Rights Commission – Member.</p>	Not applicable.

				<p>By deputation (including short-term contract): Officers of the Central Government, the State Government, Union territories, autonomous or statutory organisation, Public Sector Undertakings, University or recognised Research Institution: holding analogous post on a regular basis in the parent cadre or department <i>or five years regular service in Level-11 (Rs. 67700-208700) in the pay matrix.; and</i></p> <p>(b) possessing following qualifications and experience:</p> <p><u>Essential</u></p> <p><i>(i) Master of Laws or Social Science (Political Science or Sociology or Social Work or Economics or Human Rights or Psychology or Population Studies or Criminology) or Statistics from a recognised University; AND</i></p> <p><i>(ii) five years' research experience in Social Science or Statistics.</i></p> <p>Note 1: The Departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.</p>		
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				<p>Note 2: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed four years.</p> <p>Note 3: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.</p>		
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(1)	(2)	(3)	(4)	(5)	(6)
12. Senior Principal Private Secretary.	01* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Ministerial)	Level-12 (Rs.78800-209200).	Selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Promotion failing which by deputation (including short-term contract).	<p>Promotion: - Principal Private Secretary in the National Human Rights Commission with five years' regular service in level-11 (Rs.67700-208700) in the pay matrix.</p> <p>Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of :-</p> <p>(1.) Secretary General, National Human Rights Commission – Chairman;</p> <p>(2.) Joint Secretary, National Human Rights Commission – Member;</p> <p>(3.) Director,</p>	Not applicable.

				<p>completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation (Including short-term contract): Officers of the Central Government, the State Government, Union territories, autonomous or statutory organisations, Public Sector Undertakings, Universities or recognised Research Institutions holding analogous post on a regular basis in the parent cadre or department with five years' regular service in the grade.</p> <p>Note 1: The Departmental officers shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.</p> <p>Note 2: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed four years.</p> <p>Note 3: The maximum age-limit for</p>	National Human Rights Commission – Member.	
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				appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.		
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(1)	(2)	(3)	(4)	(5)	(6)
13. Deputy Secretary.	01* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Ministerial)	Level-12 (Rs.78800-209200).	Selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Promotion <i>failing which by deputation (including short-term contract).</i>	<p>Promotion:- Under Secretary of National Human Rights Commission in level-11 (Rs.67700-208700) in the pay matrix with five years' of regular service in the grade.</p> <p>Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation (including short term contract):</p> <p>Officers of the Central Government, the State Government, Union territories, autonomous or statutory organisation, Public Sector Undertakings, University or recognised Research Institution:</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of :-</p> <p>(1.) Chairperson, National Human Rights Commission- Chairman;</p> <p>(2.) Secretary General, National Human Rights Commission - Member;</p> <p>(3.) Joint Secretary, National Human Rights Commission- Member.</p>	Not applicable.

				<p>(i) Holding analogous post on a regular basis in the parent cadre or department OR</p> <p>(ii) Five years regular service in Level-11 (Rs. 67700-208700) in the pay matrix.</p> <p>Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.</p> <p>Note 2: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed four years.</p> <p>Note 3: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.</p>		
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(1)	(2)	(3)	(4)	(5)	(6)
14. Assistant Registrar.	10* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Non-Ministerial)	Level-11 (Rs.67700-208700).	Selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Two years for promotees.	<p>(i) 50 percent by promotion <i>failing which by deputation (including short-term contract);</i></p> <p>(ii) 50 percent by deputation (including short-term contract).</p>	<p>By promotion: Section Officer/ Private Secretary in the National Human Rights Commission with eight years' regular service in after appointment level-8 (Rs. 47600-151100) in the pay matrix and holding a degree in Law from recognised University.</p> <p>Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>By Deputation (including short-term contract): -</p> <p>Officers of the Central Government, the State Government, Union territories, autonomous or statutory organisation, Public Sector Undertakings, University or recognised Research Institution:</p> <p>(a)(i) holding analogous post on a regular basis in the parent cadre or department; or</p> <p>(ii) with eight years' service rendered after appointment to the post</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of:-</p> <p>(1.) Secretary General, National Human Rights Commission-Chairman;</p> <p>(2.) Registrar (Law), National Human Rights Commission-Member;</p> <p>(3.) Joint Secretary, National Human Rights Commission-Member.</p> <p>Departmental Confirmation Committee (for considering confirmation) consisting of:-</p> <p>(1.) Registrar (Law), National Human Rights Commission - Chairperson;</p> <p>(2.) Joint Secretary, National Human Rights Commission - Member;</p> <p>(3.) Joint Registrar, National Human Rights Commission-Member</p>	Not applicable.

on a regular basis in the level-7 (Rs.44900-142400) in the pay matrix or equivalent in the parent cadre or department; and

(b) possessing a degree in Law from recognised University.

Note 1: The Departmental officers shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.

Note 2: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another *ex-cadre* post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed four years.

Note 3: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application

(1)	(2)	(3)	(4)	(5)	(6)
15. Under Secretary.	3* (2020) * Subject to variation depending on work load.	<i>Group 'A'</i> <i>Gazetted</i> <i>(Ministerial)</i>	Level-11 (Rs.67700-208700).	Selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Two years.	Promotion failing which by deputation.	<p>Promotion : Section Officers in National Human Rights Commission in level-8 (Rs.47600-151100) in the pay matrix having eight years of regular service in the grade.</p> <p>Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation: Officer under the Central Government, the State Government or Union territories:</p> <p>(a) (i) holding analogous posts on a regular basis in the parent cadre or department; Or</p> <p>(ii) with eight years' service rendered after appointment to the post on a regular basis in level-7 (Rs. 44900-142400) in the pay matrix or equivalent in the parent cadre or department;</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of :-</p> <p>(1.) Chairperson, National Human Rights Commission - Chairman;</p> <p>(2.) Secretary General, National Human Rights Commission -Member;</p> <p>(3.) Joint Secretary, National Human Rights Commission - Member.</p> <p>Departmental Confirmation Committee (for considering confirmation) consisting of :-</p> <p>(1.) Secretary General, National Human Rights Commission - Chairman;</p> <p>(2.) Joint Secretary, National Human Rights Commission-Member;</p> <p>(3.) Director, National</p>	Not applicable.

				<p>Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.</p> <p>Note 2: The period of deputation including the period of deputation in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed four years.</p> <p>Note 3: The maximum age-limit for appointment by deputation shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.</p>	Human Rights Commission - Member.	
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(1)	(2)	(3)	(4)	(5)	(6)
16. Senior Research Officer.	2* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Non-Ministerial)	Level-11(Rs.67700-208700).	Selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	100 percent by promotion failing which by deputation (including short term contract)	<p>Promotion:</p> <p>Research Officer in the National Human Rights Commission with five years' regular service in level-10 (Rs.56100-177500) in the pay matrix.</p> <p>Note: Where juniors who have completed their qualifying or eligibility service are</p>	Departmental Promotion Committee (for considering promotion) consisting of:- (1.) Secretary General, National Human Rights Commission-	Not applicable.

				<p>being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>By deputation: Officers under the Central Government or the State Government or Union territories:</p> <p>(a) (i) Holding analogous post on a regular basis in the parent cadre or department; OR</p> <p><i>(ii) With five years' service rendered after appointment to the post on a regular basis in level -10 (Rs.56100-177500) in the pay matrix or equivalent in the parent cadre or department; and</i></p> <p>(i) Master of Laws or Master in Social Science or Statistic from a recognised University; AND</p> <p>(ii) 03 years' research experience in Social Science or Statistic.</p> <p>Note 1: The departmental officers shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.</p> <p>Note 2: The period of deputation including</p>	<p>Chairman;</p> <p>(2.) Joint Secretary, National Human Rights Commission—Member;</p> <p>(3.) Joint Director (R), National Human Rights Commission—Member.</p>	
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				<p>the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed four years.</p> <p>Note 3: The maximum age-limit for appointment by deputation shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.</p>		
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(1)	(2)	(3)	(4)	(5)	(6)
17. Principal Private Secretary.	07* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Ministerial)	Level-11 (Rs.67700-208700).	Selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Two years.	Promotion failing which by deputation (including short-term contract).	<p>Promotion: - Private Secretary in the National Human Rights Commission with eight years' regular service in level-7 (Rs.44900-142400) in the pay matrix.</p> <p>Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of:-</p> <p>(1.) Chairperson or a Member nominated by Chairperson, National Human Rights Commission – Chairman;</p> <p>(2.) Secretary General, National Human Rights Commission – Member;</p>	Not applicable.

				<p>probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation (Including short-term contract): Officers of the Central Government, the State Government, Union territories, autonomous or statutory organisations, Public Sector Undertakings, Universities or recognised Research Institutions holding analogous post on a regular basis in the parent cadre or department.</p> <p>Note 1: The departmental officers shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.</p> <p>Note 2: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed four years.</p> <p>Note 3: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.</p>	<p>(3.) Joint Secretary, National Human Rights Commission – Member.</p> <p>Departmental Confirmation Committee (for considering confirmation) consisting of : - (1.) Secretary General, National Human Rights Commission – Chairman;</p> <p>(2.) Joint Secretary, National Human Rights Commission – Member;</p> <p>(3.) Director, National Human Rights Commission – Member.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)
18. Senior System Analyst.	1* (2020) *Subject to variation depending on work load.	Group 'A' Gazetted (Non-Ministerial)	Level-11 (Rs.67700-208700).	Not applicable.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Promotion failing which by Deputation (including short-term contract).	<p>Promotion : System Analyst in National Human Rights Commission with five years of regular service in Level-10 (Rs. 56100-177500) in the pay matrix.</p> <p>Deputation (including short-term contract):- Officers under the Central Government or the State Government or Universities or recognised Research Institutions or Public Sector Undertakings or Statutory or Semi-Government or autonomous organisations: (a) holding analogous post on a regular basis in the parent cadre or department; and (b) possessing following qualifications and experience: Essential: (i) Master's Degree in Statistics or Mathematics or Operations Research or Physics or Economics or Commerce (with Statistics) from a recognised university or institute; Or Doctorate in any of the subjects mentioned in (i) above; Or Degree in Engineering or Computer Science from a recognised University or equivalent.</p>	<p>(1.) Secretary General, National Human Rights Commission – Chairman;</p> <p>(2.) Joint Secretary National Human Rights Commission – Member;</p> <p>(3.) Joint Registrar, National Human Rights Commission – Member.</p> <p>Note:- The Members of the above Committee will act as Members of the Screening Committee or Selection Committee as the case may be to select candidate for the post of Senior System Analyst in National Human Rights Commission.</p>	Not applicable.

				<p>(ii) Seven years' experience of electronic data processing work out of which at least three years' experience should be in actual programming on the electronic computer.</p> <p>Desirable: -</p> <p>(i) Formal training in computer programming or system design or analysis;</p> <p>(ii) Master's degree in Engineering or Computer Science.</p> <p>Note 1: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed four years.</p> <p>Note 2: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.</p>		
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(1)	(2)	(3)	(4)	(5)	(6)
19. Information and Public Relations Officer.	1* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Non-Ministerial)	Level-11 (Rs.67700-208700).	Not applicable.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Deputation (including short-term contract).	Deputation (including short-term contract): Officers of the Central Government, the State Government, Union territories, autonomous or statutory	1. Member, National Human Rights Commission – Chairman;	Not applicable.

				<p>organisation, Public Sector Undertakings, Universities or recognised Research Institutions:</p> <p>(a) holding analogous post on a regular basis in the parent cadre or department; and</p> <p>(b) having Bachelors' degree from a recognised University or Institution with a Post-Graduation or Diploma in Public Relations or Journalism or Mass Communication and having experience of at least three years in supervisory capacity in public relations or publicity, printing and publishing.</p> <p>Note 1: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed four years.</p> <p>Note 2: The maximum age-limit for appointment on deputation (including short-term contract) shall not be exceeding fifty-six years on the closing date of receipt of application.</p>	<p>2. Secretary General, National Human Rights Commission – Member;</p> <p>3. Joint Secretary, National Human Rights Commission – Member.</p> <p>Note: - The Members of the above Committee will act as Members of the Screening Committee or Selection Committee as the case may be to select candidate for the post of Information and Public Relation Officer in National Human Rights Commission.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)
20. System Analyst.	1* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Non-Ministerial)	Level-10 (Rs.56100-177500).	Selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Two years for promotee.	Deputation (including short-term contract)/ promotion.	<p>Promotion:- Programmer in National Human Rights Commission in level-7 (Rs.44900-142400) in the pay matrix with five years' of regular service in the grade.</p> <p>Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation (including Short-term contract): Officers under the Central Government, the State Government, Union territories, autonomous or statutory organisations, Public Sector Undertakings, Universities or recognised Research Institutions;</p> <p>(a) (i) holding analogous post on a regular basis in the parent cadre or department. Or (ii) with three years' service rendered after appointment to the post on a regular basis in</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of :-</p> <p>(1.) Secretary General, National Human Rights Commission – Chairman; (2.) Joint Secretary, National Human Rights Commission – Member; (3.) Director, National Human Rights Commission – Member.</p> <p>Departmental Confirmation Committee (for considering confirmation) consisting of: -</p> <p>(1.) Joint Secretary, National Human Rights Commission – Chairman; (2.) Director, National Human Rights Commission – Member; (3.) Under Secretary, National Human Rights Commission – Member.</p>	Not applicable.

				<p>level-7 (Rs.44900-142400) in the pay matrix or equivalent in the parent cadre or department; and</p> <p>(b) possessing following educational qualifications and experience: -</p> <p>(i) Master's Degree in Computer Applications or M.Sc (Computer Science or Information Technology) from a recognised University or Institute;</p> <p>Or</p> <p>Bachelor of Engineering or Bachelor of Technology in Computer Engineering or Computer Science or Computer Technology or Computer Science and Engineering or Information Technology from a recognised University or Institute.</p> <p>(ii) five years experience of electronic data processing work, out of which at least three year experience should be in actual programming on an electronic computer.</p> <p>Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.</p> <p>Note 2: The period of deputation (including short-term contract) including the period of</p>		
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				<p>deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed four years.</p> <p>Note 3: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.</p>		
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(1)	(2)	(3)	(4)	(5)	(6)
21. Assistant Information Officer.	1* (2020) * Subject to variation depending on work load.	Group 'A' Gazetted (Non-Ministerial)	Level-10 (Rs.56100-177500).	Not applicable.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Deputation (including short-term contract).	<p>Deputation (including short-term contract): Officers of the Central Government, the State Government, Union territories, autonomous or statutory organisation, Public Sector Undertakings, Universities or recognised Research Institutions:</p> <p>(a)(i) holding analogous post on a regular basis in the parent cadre or department;</p> <p>Or</p> <p>(ii) with three years' service rendered after appointment to the post on a regular basis in level-8 (Rs.47600-151100) in the pay matrix or equivalent in the parent cadre or department;</p>	<p>(1.) Secretary General, National Human Rights Commission—Chairman;</p> <p>(2.) Joint Secretary, National Human Rights Commission – Member;</p> <p>(3.) Director, National Human Rights Commission – Member.</p> <p>Note: - The Members of the above Committee will act as Members of the Screening Committee or Selection Committee as</p>	Not applicable.

				<p>and (b) holding a degree or Post Graduate Diploma in Journalism from a recognised university or institution and having experience of at least three years in supervisory capacity in public relations or publicity, printing and publishing.</p> <p>Note 1: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed three years.</p> <p>Note 2: The maximum age-limit for appointment on deputation (including short-term contract) shall be 'not exceeding fifty-six years' on the closing date of receipt of application.</p>	the case may be to select candidate for the post of Assistant Information Officer in National Human Rights Commission.	
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(1)	(2)	(3)	(4)	(5)	(6)
22. Research Officer	2* (2020) * Subject to variation depending on work load	Group 'A' Gazetted (Non-Ministerial)	Level-10 (Rs.56100-177500)	Selection	<p>Age not exceeding 35 years.</p> <p>(Relaxable for Government servants up to 5 years in accordance with the instructions or orders issued by the Central Government)</p> <p>Note: The crucial date for determining the age-limit shall be closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Union territory of Ladakh, Union territory of Jammu</p>

					and Kashmir, Lahaul and Spiti district and Pangi Sub-Division of Himachal Pradesh, Union territory of Andaman and Nicobar Islands and Union territory of Lakshadweep.
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(7)	(8)	(9)	(10)	(11)	(12)	(13)
<p>Essential:- Master's Degree in Social Science from a recognised University. Desirable:- (i) Degree in Law from a recognised university;</p> <p>(ii) three years' research experience in any of the social science.</p>	Not applicable	Two years for direct recruits and promotees	<p>(i) 50 percent by promotion failing which by deputation (including short term contract);</p> <p>(ii) 50 percent by direct recruitment failing which by deputation (including short term contract).</p>	<p>Promotion: Senior Research Assistant in the National Human Rights Commission with five years' regular service in level-7 (Rs.44900-142400) in the pay matrix.</p> <p>Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation (including Short-term contract):- Officers of the</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of:- (1.) Secretary General, National Human Rights Commission - Chairman;</p> <p>(2.) Joint Secretary, National Human Rights Commission - Member;</p> <p>(3.) Joint Director (R), National Human Rights Commission - Member. Departmental Confirmation Committee (for considering confirmation) consisting of:- (1.) Joint Secretary, National Human Rights Commission - Chairman;</p> <p>(2.) Joint Director (R), National Human Rights Commission -</p>	Not applicable.

				<p>Central Government, the State Government, Union territories, autonomous or statutory organisations, Public Sector Undertakings, Universities or recognised Research Institution:</p> <p>(a) holding analogous posts on regular basis in the parent cadre or department;</p> <p>(b) possessing the qualifications and experience prescribed for direct recruitment under Column (7).</p> <p>Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.</p> <p>Note 2: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some</p>	<p>Member;</p> <p>(3.) Senior Research Officer, National Human Rights Commission-Member.</p>	
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				other organisation or department shall ordinarily not exceed three years. Note 3: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.		
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(1)	(2)	(3)	(4)	(5)	(6)
23. Librarian/Documentation Officer	1* (2020) * Subject to variation depending on work load	Group 'A' Gazetted (Non-Ministerial)	Level-10 (Rs.56100-177500)	Not applicable	Not applicable

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable	Not applicable	Not applicable	Promotion failing which by deputation (including short-term contract).	<p>Promotion :- Deputy Documentation officer in National Human Rights Commission with ten years of regular service in Level-6 (Rs. 35400-112400) in the pay matrix.</p> <p><i>Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</i></p>	<p>(1.) Joint Secretary, National Human Rights Commission – Chairman;</p> <p>(2.) Director, National Human Rights Commission – Member;</p> <p>(3.) Joint Director (R), National Human Rights Commission – Member.</p> <p>Note: - The Members of the above Committee will act as Members of the Screening Committee or Selection Committee as the case may be</p>	Not applicable.

				<p>Deputation (including Short-term contract):- Officers under the Central Government, the State Government, Union territories, autonomous or statutory organisations, Public Sector Undertakings, Universities or recognised Research Institutions:</p> <p>(a)(i) holding analogous post in Library service on a regular basis in the parent cadre or department; OR</p> <p>(ii) with two years' service rendered after appointment to the post on a regular basis in level-8 (Rs.47600-151100) in the pay matrix or equivalent in the parent cadre or department; And</p> <p>(b)possessing the educational qualificationsand experience as mentioned below: - Essential:</p> <p>(i) Bachelor's Degree in Library Science from a recognised University;</p> <p>(ii) two years' professional experience in a Library including Documentation and Bibliographical work; Or Post Graduate Degree in Library Science from a recognised University. Note 1: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed three years.</p> <p>Note 2: The maximum age limit for appointment on deputation (including</p>	<p>to select candidate for the</p> <p>st po of Librarian/ Documentation Officer in National Human Rights Commission.</p>	
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				short term contract) shall not be exceeding fifty-six years on the closing date of receipt of application.		
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(1)	(2)	(3)	(4)	(5)	(6)
24. Assistant Director (Hindi)	1* (2020) * Subject to variation depending on work load	Group 'A' Gazetted (Non-Ministerial)	Level-10 (Rs.56100-177500)	Selection.	Not applicable

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable	Not applicable	One year for promotee.	Deputation (including short term contract)/ promotion.	<p>By Promotion: - Senior Translators in National Human Rights Commission with three years' regular service in level-7 (Rs.44900-142400) in the pay matrix.</p> <p>Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>By deputation (including short-term contract): - Officers of the Central Government, the State Government, Union territories, autonomous or statutory organisation, Public Sector Undertaking, University or recognized Research Institutions:</p> <p>(a)(i) holding analogous post on a regular basis in the parent cadre or department; or</p> <p>(ii) with three years' service in the grade rendered after appointment thereto on</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of:-</p> <p>(1.) Secretary General, National Human Rights Commission-Chairman;</p> <p>(2.) Joint Secretary, National Human Rights Commission - Member;</p> <p>(3.) Director, National Human Rights Commission - Member.</p> <p>Departmental Confirmation Committee (for considering confirmation) consisting of:-</p> <p>(1.) Joint Secretary, National Human Rights Commission - Chairman;</p> <p>(2.) Director, National Human Rights Commission - Member;</p> <p>(3.) Deputy Secretary, National Human Rights Commission</p>	Not applicable.

				<p>aregular basis in posts in level-7 (Rs.44900-142400) in the pay matrix; and (b) possessing following qualifications and experience:</p> <p>Essential</p> <p>(i) Master's degree from a recognised University in Hindi with English as a compulsory or elective subject or as the medium of examination at the degree level; Or</p> <p>Master's degree from a recognised University in English with Hindi as a compulsory or elective subject or as the medium of examination at the degree level;</p> <p>Or</p> <p>Master's degree from a recognized University in any subject other than Hindi or English, with Hindi medium and English as a compulsory or elective subject or as the medium of a examination at the degree level;</p> <p>Or</p> <p>Master's degree from a recognised University in any subject other than Hindi or English, with English medium and Hindi as a compulsory or elective subject or as the medium of a examination at the degree level;</p> <p>Or</p> <p>Master's Degree from a recognised University in any subject other than Hindi or English, with Hindi and English as compulsory or elective subjects or either of the two as a medium of examination and the other as a compulsory or elective subject at degree level;</p> <p>(ii) three years' experience of using or applying terminology (terminological work) in Hindi and translation work from English to Hindi or vice-versa,</p>	– Member.	
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				<p>preferably of technical or scientific literature under the Central Government or the State Governments or autonomous body or Statutory Organisations or Public Sector Undertakings or Universities or recognised research or educational institutions.</p> <p>Or</p> <p>three years' experience of teaching in Hindi and English or research in Hindi or English under the Central Government or the State Governments or autonomous body or Statutory Organisations or Public Sector Undertakings or Universities or recognised research or educational institutions.</p> <p>Desirable:</p> <p>Studied one of the languages other than Hindi included in the EIGHTH SCHEDULE of the Constitution at 10th level from a recognised Board.</p> <p>Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.</p> <p>Note 2: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed three years.</p> <p>Note 3: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.</p>		
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(1)	(2)	(3)	(4)	(5)	(6)
25. Senior Accounts Officer	1* (2023) * Subject to variation depending on work load.	Group 'A' Gazetted (Non-Ministerial)	Level-10 (Rs. 56100-177500)	Not applicable.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Two years	Promotion failing which by deputation (including short term contract)	<p>Assistant Accounts Officer of NHRC in Level - 7 (Rs. 44900-142400) of the pay matrix with five years of regular service rendered in the grade after appointment to the post on a regular basis.</p> <p>Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less.</p> <p>Deputation: Officers working in the Central Government or State Government or Union territories Administration:</p> <p>(i) holding analogous post on regular basis</p>	<p>(1.) Secretary General, National Human Rights Commission—Chairman;</p> <p>(2.) Joint Secretary, National Human Rights Commission—Member;</p> <p>(3.) Director, National Human Rights Commission – Member.</p>	Not applicable.

				<p>in the parent cadre or department; or</p> <p>(ii) with five years of regular service in level - 7 (Rs. 44900-142400) of the pay matrix rendered in the grade (Accounts cadre) after appointment to the post or equivalent.</p> <p>Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.</p> <p>Note 2: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not to exceed five years.</p> <p>Note 3 : The maximum age limit for appointment by</p>		
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				deputation shall be not exceeding fifty-six years as on the closing date of receipt of applications		
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(1)	(2)	(3)	(4)	(5)	(6)
26. Deputy Superintendent of Police	11* (2023) * Subject to variation depending on work load.	Group 'A' Gazetted (Non-Ministerial)	Level-10 (Rs. 56100-177500)	Not applicable.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	02 years for promotee	Promotion failing which by deputation (including short term contract)/	<p>Promotion: Inspector of NHRC in Level - 7 (Rs. 44900-142400) of the pay matrix with five years of regular service rendered in the grade after appointment to the post on a regular basis.</p> <p>Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less.</p> <p>Deputation: Officers working in Central/State or Union territories Police Organisations</p>	<p>(1.) Secretary General, National Human Rights Commission-Chairman;</p> <p>(2.) Director General (I), National Human Rights Commission-Member;</p> <p>(3.) Dy. Inspector General, National Human Rights Commission - Member.</p>	Not applicable.

				<p>(a) (i) holding analogous post on regular basis in the parent cadre or department; or</p> <p>(ii) Inspectors of Police with 5 years regular service in the grade or equivalent : and</p> <p>(b) Possessing experience in investigation of criminal cases.</p> <p>Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.</p> <p>Note 2: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not to exceed five years.</p>		
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				Note 3 : The maximum age limit for appointment by deputation shall be not exceeding fifty-six years as on the closing date of receipt of applications		
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(1)	(2)	(3)	(4)	(5)	(6)
27. Section Officer	15* (2023) * Subject to variation depending on work load.	Group 'B' Gazetted (Ministerial)	Level-8 (Rs. 47600-151100)	Not applicable.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Promotion failing which by deputation (including short term contract)	Assistant /Assistant Section Officer of NHRC in Level - 7 (Rs. 44900-142400) of the pay matrix with five years of regular service rendered in the grade after appointment to the post on a regular basis. Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less.	(1.) Joint Secretary, National Human Rights Commission—Chairman; (2.) Director, National Human Rights Commission—Member; (3.) Under Secretary, National Human Rights Commission – Member.	Not applicable.

				<p>Deputation: Officers working in the Central Government or State Government or Union territories:</p> <p>(i) holding analogous post on regular basis in the parent cadre or department; or</p> <p>(ii) with five years of regular service in level - 7 (Rs. 44900- 142400) of the pay matrix rendered in the grade after appointment to the post or equivalent.</p> <p>Essential: - possessing experience of administration/ establishment accounts matters or legal matter.</p> <p>Desirable : a degree in law.</p> <p>Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.</p> <p>Note 2: The period of</p>		
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				<p>deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not to exceed five years.</p> <p>Note 3 : The maximum age limit for appointment by deputation shall be not exceeding fifty-six years as on the closing date of receipt of applications</p>		
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(1)	(2)	(3)	(4)	(5)	(6)
28. Private Secretary	14* (2023) * Subject to variation depending on work load.	Group 'B' Gazetted (Ministerial)	Level-8 (Rs. 47600-151100)	Not applicable.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	<p>(i) 80% by promotion failing which by deputation (including short term contract).</p> <p>(ii) 20 % by deputation (including short term contract).</p>	<p>Personal Assistant of NHRC in Level - 7 (Rs. 44900-142400) of the pay matrix with five years of regular service rendered in the grade after appointment to the post on a regular basis.</p> <p>Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be</p>	<p>(1.) Joint Secretary, National Human Rights Commission—Chairman;</p> <p>(2.) Director, National Human Rights Commission—Member;</p> <p>(3.) Under Secretary, National Human Rights Commission – Member.</p>	Not applicable.

				<p>considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less.</p> <p>Deputation: Officers working in the Central Government or State Government or Union territories:</p> <p>(i) holding analogous post on regular basis in the parent cadre or department; or</p> <p>(ii) with five years of regular service in level - 7 (Rs. 44900-142400) of the pay matrix (Stenographer Cadre) rendered in the grade after appointment to the post or equivalent.</p> <p>Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for</p>		
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				<p>appointment by promotion.</p> <p>Note 2: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not to exceed five years.</p> <p>Note 3 : The maximum age limit for appointment by deputation shall be not exceeding fifty-six years as on the closing date of receipt of applications</p>		
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(1)	(2)	(3)	(4)	(5)	(6)
29. Inspector	26* (2023) * Subject to variation depending on work load.	Group- 'B' (Non-Ministerial)'	Level-7 (Rs. 44900-142400)	Selection	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Deputation (including short term contract)/	<p>Deputation: Officers working in Central/State or Union territories Police Organisations</p> <p>(a) (i) working in similar or equivalent grade in the Central/State Police Forces/Armed Forces of Union; or</p> <p>(ii) Sub-Inspectors in</p>	<p>(1.) Joint Secretary, National Human Rights Commission –Chairman;</p> <p>(2.) Dy. Inspector General, National Human Rights Commission –Member;</p> <p>(3.) Senior Superintendent of Police,</p>	Not applicable.

				<p>the Central/State Police Forces/Armed Forces of the Union with 5 years regular service as Sub Inspector ; or</p> <p>(iii) Officers working in the equivalent grade on regular basis under the Central Government/ or State Government Departments/ Central Public Undertaking and</p> <p>(b) Possessing at least 5 years experience in vigilance or investigation or intelligence work.</p> <p>Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.</p> <p>Note 2: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this</p>	<p>National Human Rights Commission – Member.</p>	
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				<p>appointment in the same or some other organisation or department of the Central Government shall ordinarily not to exceed five years.</p> <p>Note 3 : The maximum age limit for appointment by deputation shall be not exceeding fifty-six years as on the closing date of receipt of applications</p>		
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(1)	(2)	(3)	(4)	(5)	(6)
30. Assistant /Assistant Section Officer	37* (2023) * Subject to variation depending on work load.	Group 'B' (Non-Ministerial)	Level-7 (Rs. 44900-142400)	Not applicable.	<p>Between 20 and 30 years.</p> <p>(The upper age limit may be relaxed in respect of such categories of person as may, from time to time, be notified in this behalf by the Government of India, to the extent notified in respect of each category)</p>

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Essential : Bachelor Degree from a recognised Universit.	Not applicable.	Two years	<p>(i) 50% by promotion failing which by deputation (including short term contract).</p> <p>(ii) 50% by Direct Recruitment or by deputation (including short term contract)/ absorption</p>	<p>Promotion :- UDCs/ Senior Secretarial Assistant of NHRC in Level - 4 (Rs. 25500-81100) of the pay matrix with ten years of regular service rendered in the grade after appointment to the post on a regular basis.</p> <p>Note: Where juniors who have completed their qualifying or eligibility service are being considered for</p>	<p>(1.) Joint Secretary, National Human Rights Commission- Chairman;</p> <p>(2.) Director, National Human Rights Commission- Member;</p> <p>(3.) Under Secretary, National Human Rights Commission</p>	Not applicable.

				<p>promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less.</p> <p>Deputation: Officers working in the Central Government or State Government or Union territories:</p> <p>(i) holding analogous post on regular basis in the parent cadre or department; or</p> <p>(ii) with ten years of regular service in level - 4 (Rs. 44900- 142400) of the pay matrix rendered in the grade after appointment to the post or equivalent.</p> <p>Essential: - possessing experience of administration/ establishment /accounts matters or legal matter.</p> <p>Desirable : a degree in law.</p> <p>Note 1: The departmental officers in the feeder category</p>	- Member.	
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				<p>who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.</p> <p>Note 2: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not to exceed five years.</p> <p>Note 3 : The maximum age limit for appointment by deputation shall be not exceeding fifty-six years as on the closing date of receipt of applications</p>		
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(1)	(2)	(3)	(4)	(5)	(6)
31. Personal Assistant	21* (2023) * Subject to variation depending on work load.	Group 'B' (Non-Ministerial)	Level-7 (Rs. 44900-142400)	Not applicable.	Between 18 and 30 years. (The upper age limit may be relaxed in respect of such categories of person as may, from time to time, be notified in this behalf by the Government of India, to the extent notified in respect of each category)

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Essential : 12th standard or equivalent examination from a recognized Board or University. Skill : As prescribed for grade 'C' Stenographers open competitive examination conducted by the Staff Selection Commission.	Not applicable.	Two years	(i) 65% by promotion failing which by deputation (including short term contract). (ii) 35% by Direct Recruitments or by deputation (including short term contract)	Promotion :- Stenographer Grade 'D' of NHRC in Level - 4 (Rs. 25500-81100) of the pay matrix with ten years of regular service rendered in the grade after appointment to the post on a regular basis. Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less.	(1.) Joint Secretary, National Human Rights Commission—Chairman; (2.) Director, National Human Rights Commission—Member; (3.) Under Secretary, National Human Rights Commission—Member.	Not applicable.

				<p>Deputation: Officers working in the Central Government or State Government or Union territories:</p> <p>(i) holding analogous post on regular basis in the parent cadre or department; or</p> <p>(ii) with ten years of regular service in level - 4 (Rs. 44900- 142400) of the pay matrix (Stenographer Cadre) rendered in the grade after appointment to the post or equivalent.</p> <p>Essential: - possessing experience of administration/ establishment /accounts matters or legal matter.</p> <p>Desirable : a degree in law.</p> <p>Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.</p>		
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				<p>Note 2: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not to exceed five years.</p> <p>Note 3 : The maximum age limit for appointment by deputation shall be not exceeding fifty-six years as on the closing date of receipt of applications</p>		
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(1)	(2)	(3)	(4)	(5)	(6)
32. Programmer	1* (2020) * Subject to variation depending on work load	Group 'B' (Non-Ministerial)	Level-7 (Rs.44900-142400)	Selection.	Not applicable

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable	Not applicable	Not applicable	Promotion failing which by deputation (including short-term contract).	<p>Promotion:- Programmer Assistant in the National Human Rights Commission with five years' regular service in level-6 (Rs.35400-112400) in the pay matrix.</p> <p>Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of:</p> <p>(1.) Joint Secretary, National Human Rights Commission – Chairman;</p> <p>(2.) Joint Registrar, National Human Rights Commission – Member;</p> <p>(3.) Senior System Analyst, National Human Rights</p>	Not applicable.

			<p>completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation (including short-term contract):- 'Officers under the Central Government or the State Government or Universities or Government Research Institutions or Public Sector Undertakings or Statutory or autonomous organisations: -</p> <p>(a) holding analogous posts on regular basis; and (b) possessing following educational qualifications and experience: -</p> <p>Essential:</p> <p>(i) Master's Degree in Statistics or Mathematics (with Statistics) or Operation Research or Physics or Economics (with Statistics) or Commerce (with Statistics) from a recognised university;</p> <p>Or</p> <p>Bachelors' Degree in Engineering or Computer Science from a recognised University.</p> <p>(ii) three years experience of electronic data processing work, out of which at least one year experience should be in actual programing on an electronic computer.</p> <p>Or</p> <p>Master's Degree in Engineering or Doctorate degree in any of the subjects mentioned in (i) above.</p> <p>Desirable:</p> <p>(i) formal training in Computer Programming or System design or analysis;</p> <p>(ii) knowledge of one or more programming languages.</p> <p>Note 1: The departmental officers shall not be eligible for consideration</p>	Commission – Member.	
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				<p>for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.</p> <p>Note 2: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed three years.</p> <p>Note 3: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.</p>		
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(1)	(2)	(3)	(4)	(5)	(6)
33. Senior Translator (Hindi).	1* (2020) * Subject to variation depending on work load.	Group 'B' (Non-Ministerial)	Level-7 (Rs.44900-142400).	Selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Promotion failing which by deputation (including short-term contract). (encadred with Depart. of official language)	<p>Promotion: Junior Translators in National Human Rights Commission with five years' regular service in level-6 (Rs.35400-112400) in the pay matrix.</p> <p>Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of:-</p> <p>(1.) Joint Secretary, National Human Rights Commission—Chairman;</p> <p>(2.) Director, National Human Rights Commission—Member;</p> <p>(3.) Under Secretary, National Human Rights Commission—Member.</p>	Not applicable.

				<p>completed such qualifying or eligibility service.</p> <p>Deputation (including Short-term contract):</p> <p>Officers of the Central Government, the State Government, Union territories, autonomous or statutory organisations, Public Sector Undertakings, Universities or recognised Research Institutions:</p> <p>(a) (i) holding analogous post on a regular basis in the parent cadre or department; OR</p> <p>(ii) with five years' service rendered after appointment to the post of Junior Translator on a regular basis in level-6 (Rs.35400-112400) in the pay matrix;</p> <p>And</p> <p>(b) possessing following qualifications and experience: -</p> <p>Master's degree from a recognised University in Hindi with English as a compulsory or elective subject or as the medium of examination at the degree level;</p> <p>Or</p> <p>Master's degree from a recognised University in English with Hindi as a compulsory or elective subject or as the medium of examination at the degree level;</p> <p>Or</p> <p>Master's degree from a recognised University in any subject other than Hindi or English, with Hindi medium and English as a compulsory or elective subject or as the medium of a examination at the degree level;</p>		
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				<p>Or Master's degree from a recognised University in any subject other than Hindi or English, with English medium and Hindi as a compulsory or elective subject or as the medium of a examination at the degree level;</p> <p>Or Master's Degree from a recognised University in any subject other than Hindi or English, with Hindi and English as compulsory or elective subjects or either of the two as a medium of examination and the other as a compulsory or elective subject at degree level;</p> <p>And recognised Diploma or Certificate course in translation from Hindi to English and vice versa or three years' experience of translation work from Hindi to English and vice versa in Central Government or the State Government office, including Government of India Undertaking.</p> <p>Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.</p> <p>Note 2: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately</p>		
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				<p>preceding this appointment in the same or some other organisation or department shall ordinarily not exceed three years.</p> <p>Note 3: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.</p>		
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(1)	(2)	(3)	(4)	(5)	(6)
34. Senior Research Assistant.	1* (2020) * Subject to variation depending on work load.	Group 'B' (Non-Ministerial)	Level-7 (Rs.44900-142400).	Selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Promotion failing which by deputation (including short-term contract).	<p>Promotion Research Assistant in the National Human Rights Commission with five years' regular service in level-6 (Rs.35400-112400) in the pay matrix.</p> <p>Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation (including short-term contract):- Officers of the Central Government, the State</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of :</p> <p>-</p> <p>(1.) Joint Secretary, National Human Rights Commission-Chairman;</p> <p>(2.) Director, National Human Rights Commission - Member;</p> <p>(3.) Joint Director (R), National Human Rights Commission - Member.</p>	Not applicable.

				<p>Government, Union territories, autonomous or statutory organisations, Public Sector Undertakings, Universities or recognised Research Institution:</p> <p>(a) holding analogous posts on regular basis in the parent cadre or department;</p> <p>(b) possessing the following qualifications and experience:</p> <p>Essential:</p> <p>(i) Master's Degree in Social science from recognised University;</p> <p>(ii) two years' research experience in any of the social science.</p> <p>Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.</p> <p>Note 2: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed three years.</p> <p>Note 3: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.</p>		
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(1)	(2)	(3)	(4)	(5)	(6)
35. Assistant Accounts Officer.	3* (2020) * Subject to variation depending on work load.	Group 'B' Gazetted (Ministerial)	Level-7 (Rs.44900-142400).	Selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	(i) 67 percent by promotion failing which by deputation; (ii) 33 percent by deputation (including short-term contract).	<p>Promotion:- Accountant in the National Human Rights Commission with five years' regular service in level-6 (Rs.35400-112400) in the pay matrix.</p> <p>Failing which: Accountant in the National Human Rights Commission with three years' regular service in the grade with fifteen years combined regular service as accountant & Junior Accountant.</p> <p>Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered, provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation (including short term contract):-</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of:-</p> <p>(1.) Joint Secretary, National Human Rights Commission-Chairman;</p> <p>(2.) Director, National Human Rights Commission-Member;</p> <p>(3.) Under Secretary, National Human Rights Commission - Member.</p>	Not applicable.

				<p>Officers of the Central Government, the State Government, Union territories, autonomous or statutory organisations, Public Sector Undertakings, Universities or recognised Research Institutions:</p> <p>(a)(i) holding analogous posts on regular basis in the parent cadre or department;</p> <p>or</p> <p>(ii) with five years' service in the grade rendered after appointment thereto on regular basis in level-6 (Rs.35400-112400) in the pay matrix in the parent cadre or department; and</p> <p>(b) possessing any one of the following qualifications: -</p> <p>(i) pass in the Subordinate Audit/Accounts Service examination conducted by any one of the organised Accounts Departments of the Central Government;</p> <p>(ii) successful completion of training in the Cash and Accounts work in Institute of Secretariat Training and Management training course and a minimum of three years' experience in Cash, Accounts and Budget Work.</p> <p>Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.</p>		
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			<p>Note 2: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not exceed three years.</p> <p>Note 3: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the last date of receipt of applications.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)
36. Deputy Documentation Officer.	1* (2020) * Subject to variation depending on work load.	Group 'B' (Non-Ministerial)	Level-6 (Rs.35400-112400).	Selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Two years for promotee.	Deputation/ promotion.	<p>Promotion: Assistant Librarian in National Human Rights Commission in level-4 (Rs.25500-81100) in the pay matrix with ten years' of regular service in the grade.</p> <p>Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered, provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of:</p> <p>-</p> <p>(1.) Joint Secretary, National Human Rights Commission – Chairman;</p> <p>(2.) Director, National Human Rights Commission – Member;</p> <p>(3.) Under Secretary, National Human Rights Commission – Member.</p>	Not applicable.

				<p>qualifying or eligibility service.</p> <p>Deputation: Officers under the Central Government or the State Government or Union territories—</p> <p>(a) (i) holding analogous posts on a regular basis; or (ii) with ten years regular service in posts in level-4 (Rs.25500-81100) in the pay matrix; and (b) possessing the following educational qualifications and experience;</p> <p>Essential: (i) Bachelors Degree in Library Science or Library and Information Science of a recognised University or Institute; (ii) two years' professional experience in a Library under the Central Government or State Government or autonomous or Statutory organisation or Public Sector Undertakings or University or recognised Research or Educational Institution.</p> <p><u>Desirable</u></p> <p>(i) Master's Degree in Library Science or Library and Information Science of a recognised University or Institute; (ii) Diploma in Computer Applications from a recognised University or Institute.</p> <p>Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be</p>	<p>Departmental Confirmation Committee (for considering confirmation) consisting of :-</p> <p>(1.) Director, National Human Rights Commission – Chairman;</p> <p>(2.) Under Secretary, National Human Rights Commission – Member;</p> <p>(3.) Librarian/ Documentation Officer, National Human Rights Commission – Member.</p>	
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				<p>eligible for consideration for appointment on deputation. Similarly, deputationist shall not be eligible for consideration for appointment by promotion.</p> <p>Note 2: The period of deputation including the period of deputation in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisations or department of the Central Government shall ordinarily not exceed three years.</p> <p>Note 3: The maximum age-limit for appointment by deputation shall be 'not exceeding fifty-six years' as on the closing date of receipt of applications.</p>		
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(1)	(2)	(3)	(4)	(5)	(6)
37. Junior Translator (Hindi).	2* (2020) * Subject to variation depending on work load.	Group 'B' (Non-Ministerial)	Level-6 (Rs.35400-112400).	Not applicable.	<p>Not exceeding 30 years. (Relaxable for Government servants up to five years in accordance with the instructions or orders issued by the Central Government from time to time.)</p> <p>Note:</p> <p>The crucial date for determining the age-limit shall be closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Union territory of Ladakh, Union territory of Jammu and Kashmir, Lahaul and Spiti District and Pangi Sub-</p>

					division of Himachal Pradesh, Union territory of Andaman and Nicobar Islands or Union territory of Lakshadweep.
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(7)	(8)	(9)	(10)	(11)	(12)	(13)
<p>Master's degree from a recognised University in Hindi with English as a compulsory or elective subject or as the medium of examination at the degree level;</p> <p>Or</p> <p>Master's degree from a recognised University in English with Hindi as a compulsory or elective subject or as the medium of examination at the degree level;</p> <p>Or</p> <p>Master's degree from a recognised University in any subject other than Hindi or English, with Hindi medium and English as a compulsory or elective subject or as the medium of a</p>	Not applicable.	Two years for direct recruits.	Direct Recruitment failing which by deputation (including short-term contract).	<p>Deputation (including short-term contract): Officers of the Central Government, the State Government, Union territories autonomous or statutory organisations, Public Sector Undertakings, Universities or recognised Research Institutions:</p> <p>(a) holding analogous post on a regular basis in the parent cadre or department; and</p> <p>(b) possessing qualifications and experience prescribed for direct recruitment under Column (7).</p> <p>Note 1: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed three years.</p> <p>Note 2: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.</p>	<p>Departmental Confirmation Committee (for considering confirmation) consisting of:</p> <p>(1.) Joint Secretary, National Human Rights Commission – Chairman;</p> <p>(2.) Director, National Human Rights Commission – Member;</p> <p>(3.) Assistant Director (Hindi), National Human Rights Commission – Member.</p>	Not applicable.

<p>examination at the degree level; Or Master's degree from a recognised University in any subject other than Hindi or English, with English medium and Hindi as a compulsory or elective subject or as the medium of a examination at the degree level; Or Master's Degree from a recognised University in any subject other than Hindi or English, with Hindi and English as compulsory or elective subjects or either of the two as a medium of examination and the other as a compulsory or elective subject at degree level; and Diploma or Certificate course in translation from Hindi to English and vice versa from a</p>						
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recognised university or institute or two years' experience of translation work from Hindi to English and vice versa in Central or State Government office, including Government of India Undertaking						
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(1)	(2)	(3)	(4)	(5)	(6)
38. Research Assistant	3* (2020) * Subject to variation depending on work load	Group 'B' (Non-Ministerial)	Level-6 (Rs.35400-112400)	Not applicable	Not exceeding 30 years. (Relaxable for Government servants up to five years in accordance with the instructions or orders issued by the Central Government from time to time.) Note: The crucial date for determining the age-limit shall be closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Union territory of Ladakh, Union territory of Jammu and Kashmir, Lahaul and Spiti district and Pangi Sub-Division of Himachal Pradesh, Union territory of Andaman and Nicobar Islands or Union territory of Lakshadweep.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Essential: Bachelor Degree from a recognised university.	Not applicable	Two years for direct recruits	Direct recruitment failing which by deputation (including short-term contract)	Deputation (including short-term contract):- Officers of the Central Government, the State Government, Union territories, autonomous or statutory organisations, Public	Departmental Confirmation Committee (for considering confirmation) consisting of :- (1.) Joint Secretary,	Not applicable.

<p>Desirable: (1.) Minimum one-year research experience in any recognised University or recognised Research Institution; (2.) Degree in Law or Human Rights from a recognised university.</p>				<p>Sector Undertakings, Universities or recognised Research Institution: (a) (i) holding analogous posts on regular basis in the parent cadre or department; Or (ii) with six years' service rendered after appointment to the post on a regular basis in level-5 (Rs.29200-92300) in the pay matrix or equivalent or with ten years' service rendered after appointment to the post on a regular basis in level-4 (Rs.25500-81100) in the pay matrix in the parent cadre or department; and (b) possessing the educational qualifications or experience prescribed for direct recruitment under column (7). Note 1: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed three years. Note 2: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.</p>	<p>National Human Rights Commission – Chairman; (2.) Director, National Human Rights Commission – Member; (3.) Joint Director (R), National Human Rights Commission – Member.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)
39. Programmer Assistant	2* (2020) * Subject to variation depending on work load	Group 'B' (Non-Ministerial)	Level-6 (Rs.35400-112400)	Not applicable	Age between 20-30 years

(7)	(8)	(9)	(10)	(11)	(12)	(13)
<p>Bachelors' Degree in Engineering or Computer Science or Information Technology or Statistics or Mathematics (with Statistics) or Operation Research or Physics or Economics (with Statistics) or Commerce (with Statistics) from a recognised university;</p> <p>Desirable: experience of an electronic processing Or two years' experience of data processing work including one year's experience of unit record system (Tabular or accounting machines, collator etc);</p>	Not applicable	Not applicable	<p>(i) 67% by Direct Recruitment failing which by deputation (including short term contract).</p> <p>(ii) 33% by deputation (including short term contract)</p>	<p>Deputation (Including short-term contract)/ absorption:- Officers under the Central Government or State Governments or Universities or recognised Research Institutions or Public Sector Undertakings or Statutory or Semi-Government or autonomous organisations: -</p> <p>(a) holding analogous post on a regular basis;</p> <p>(i) possessing following educational qualifications and experience:</p> <p>Essential: -</p> <p>(ii) Masters' Degree in Statistics or Mathematics or Operations Research or Physics or Economics or Commerce (with Statistics) or Degree in Engineering or Computer Science from a recognised University;</p> <p>(iii) two years' experience of an electronic data processing work including one year's experience of computer programming or operation;</p> <p>Or</p> <p>two years' experience of data processing work including one year's experience of unit record system (Tabular or accounting machines, collator etc);</p>	<p>(1.) Joint Secretary, National Human Rights Commission- Chairman;</p> <p>(2.) Joint Registrar, National Human Rights Commission – Member;</p> <p>(3.) Senior System Analyst, National Human Rights Commission – Member.</p> <p>Note: - The Members of the above Committee will act as Members of the Screening Committee or Selection Committee as the case may be to select candidate for the post of Programmer Assistant in National Human Rights Commission.</p>	Not applicable.

				<p>Or</p> <p>(i) Degree from a recognised university with Statistics as a subject;</p> <p>(ii) five years' experience as mentioned in (ii) above.</p> <p>Desirable: -</p> <p>(i) formal training in computer programming operation;</p> <p>(ii) knowledge of one or more of the programming languages;</p> <p>(iii) experience of operating mechanical tabulation equipment and of planning and supervising work on such equipment.</p> <p>Note 1: The Central or State Government officers shall only be considered for absorption.</p> <p>Note 2: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed three years.</p> <p>Note 3: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.</p>		
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(1)	(2)	(3)	(4)	(5)	(6)
40. Accountant	3*(2020) * Subject to variation depending on work load	Group 'B' (Ministerial)	Level-6 (Rs.35400-112400)	Selection	Not applicable

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable	Not applicable	Two years	<p>(i) 67 percent by promotion failing which by deputation;</p> <p>(ii) 33 percent by deputation (including short-term contract).</p>	<p>Promotion:- Junior Accountant in the National Human Rights Commission with ten years' regular service in level-4 (Rs.25500-81100) in the pay matrix having undergone the Cash and Accounts Course from Institute of Secretariat Training and Management.</p> <p>Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered, provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation (including short-term contract) Officers of the Central Government, the State Governments, Union territories, autonomous or statutory organisations, Public Sector Undertakings, Universities or recognised Research Institutions: (a)(i) holding analogous posts on regular basis in</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of: (1.) Joint Secretary, National Human Rights Commission—Chairman;</p> <p>(2.) Director, National Human Rights Commission - Member;</p> <p>(3.) Senior Accounts Officer, National Human Rights Commission — Member.</p> <p>Departmental Confirmation Committee (for considering confirmation) consisting of: (1.) Director, National Human Rights Commission - Chairman;</p> <p>(2.) Senior Accounts Officer, National Human Rights Commission — Member;</p>	Not applicable.

				<p>the parent cadre or department;</p> <p>Or</p> <p>(ii) With ten years' regular service rendered after appointment to the post on a regular basis in the level-4 (Rs.25500-81100) in the pay matrix; and</p> <p>(b) who have undergone training in cash and accounts work in the Institute of Secretariat Training and Management and possess three years' experience of cash, accounts and budget work.</p> <p>Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.</p> <p>Note 2: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed three years.</p> <p>Note 3: The maximum age-limit for appointment by</p>	<p>(3.) Assistant Accounts Officer, National Human Rights Commission – Member.</p>	
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				deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.		
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(1)	(2)	(3)	(4)	(5)	(6)
41. Staff Car Driver (Special Grade)	1* (2020) * Subject to variation depending on work load	Group 'B' (Non-Ministerial)	Level-6 (Rs.35400-112400)	Non-selection	Not applicable

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable	Not applicable	Two years	Promotion failing which by deputation (including short-term contract)	<p>Promotion: Staff Car Driver Grade-I in level-5 (Rs.29200- 92300) in the pay matrix with six years of regular service in the grade. Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered, provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation (including short-term contract):- Officers of the Central Government, the State Government, Union territories, autonomous or statutory organization, Public Sector Undertakings, universities or recognised Research Institutions:</p> <p>(i) Holding analogous post on regular basis in the parent cadre or department; or</p> <p>(ii) With 3 years regular service as Staff Car Driver (Grade-I) or equivalent in level -5 (Rs.29200-92300) in the pay matrix or equivalent in the parent cadre or department</p> <p>(iii) With 10 years combined regular service as Staff Car Driver (Grade-I) & (Grade-II) or equivalent in level 5 (Rs.29200-92300) and level 4 (Rs. 25500-81300) & in the pay matrix or equivalent in the parent cadre or department.</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of:</p> <p>(1.) Director, National Human Rights Commission – Chairman;</p> <p>(2.) Under Secretary, National Human Rights Commission – Member;</p> <p>(3.) Deputy Superintendent of Police, National Human Rights Commission – Member.</p> <p>Departmental Confirmation Committee (for considering confirmation) consisting of:</p> <p>(1.) Joint Secretary, National Human Rights Commission – Chairman;</p> <p>(2.) Director, National Human Rights Commission – Member;</p> <p>(3.) Under Secretary, National Human Rights Commission – Member.</p>	Not applicable.

(1)	(2)	(3)	(4)	(5)	(6)
42. Staff Car Driver Grade-I	4* (2020) * Subject to variation depending on work load	Group 'C' (Non-Ministerial)	Level-5 (Rs.29200-92300)	Non-selection	Not applicable

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable	Not applicable	Not applicable	<p>75 % by promotion failing which by deputation (including short term contract)</p> <p>25% by deputation (including short term contract)</p>	<p>Promotion: Staff Car Driver Grade-II in level-4 (Rs.25500-81100) in the pay matrix with five years of regular service in the grade or with a combined service of fifteen years in Staff Car Driver Grade-II and Staff Car Driver (Ordinary Grade); and have passed the trade test, specified by the Government.</p> <p>Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered, provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation (including short-term contract):- Officers of the Central Government, the State Government, Union territories, autonomous or statutory organization, Public Sector Undertakings, universities or recognised Research Institutions:</p> <p>(i) holding analogous</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of:</p> <p>(1.) Director, National Human Rights Commission – Chairman;</p> <p>(2.) Under Secretary, National Human Rights Commission – Member;</p> <p>(3.) Deputy Superintendent of Police, National Human Rights Commission – Member.</p>	Not applicable.

				<p><i>post on regular basis in the parent cadre or department; or</i></p> <p><i>(ii) With five years regular service as Staff Car Driver (Grade-II) or equivalent in level - 4 (Rs.25500-81300) in the pay matrix or equivalent in the parent cadre or department</i></p>		
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(1)	(2)	(3)	(4)	(5)	(6)
43. Staff Car Driver Grade-II	3* (2020) * Subject to variation depending on work load	Group 'C' (Non-Ministerial)	Level-4 (Rs.25500-81100)	Non-selection	Not applicable

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable	Not applicable.	Not applicable	<p>70 % by promotion failing which by deputation (including short term contract)</p> <p>30% by deputation (including short term contract)</p>	<p>Promotion: Staff Car Driver (Ordinary Grade) in level-2 (Rs.19900-63200) in the pay matrix with eight years of regular service in the grade and have passed the trade test, specified by the Government.</p> <p>Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered, provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>Deputation (including</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of:</p> <p>(1.) Director, National Human Rights Commission – Chairman;</p> <p>(2.) Under Secretary, National Human Rights Commission – Member;</p> <p>(3.) Deputy Superintendent of Police, National Human Rights Commission – Member.</p>	Not applicable.

				<p>short-term contract):- Officers of the Central Government, the State Government, Union territories, autonomous or statutory organization, Public Sector Undertakings, universities or recognised Research Institutions:</p> <p>(i) holding analogous post on regular basis in the parent cadre or department; or</p> <p>(ii) With 8 years regular service as Staff Car Driver (Ordinary Grade) or equivalent in level -2 (Rs.) in the pay matrix or equivalent in the parent cadre or department.</p>		
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(1)	(2)	(3)	(4)	(5)	(6)
44. Staff Car Driver (ordinary grade)	4* (2020) * Subject to variation depending on work load	Group 'C' (Non-Ministerial)	Level-2 (Rs.19900-63200)	Not applicable	<p>Between 18 and 27 years* (Relaxable for Government servants up to forty years in accordance with the instructions or orders issued by the Central Government)</p> <p>Note: The crucial date for determining the age-limit shall be the closing date for receipt of applications from candidates (and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Union territory of Ladakh, Union territory of Jammu and Kashmir, Lahaul and Spiti District and Pangi Sub-Division of Chamba district of Himachal Pradesh, Union territory of Andaman and Nicobar Islands or Union territory of Lakshadweep)</p> <p>* The recruitment is to be made by direct open competitive Examination.</p>

(7)	(8)	(9)	(10)	(11)	(12)	(13)
<p>Essential:</p> <p>(i) possession of a valid driving license for motor cars;</p> <p>(ii) knowledge of motor mechanism (The candidate should be able to remove minor-defects in vehicle);</p> <p>(iii) experience of driving a motor car for at least three years; and</p> <p>(iv) pass in 10th standard.</p> <p>Desirable:</p> <p>three years' service as Home Guard or Civil Volunteers.</p> <p>Note 1: The qualification regarding experience is relaxable at the discretion of the authority.</p> <p>Note 2: In the case of candidates belonging to the Scheduled Castes or Scheduled Tribes, if at any stage of selection, the competent authority is of opinion that the sufficient number of candidates with requisite experience is not likely to be available to fill up the vacancy reserved for them.</p>	Not applicable	Two years for direct recruits	Direct Recruitment failing which by deputation (including short terms contract)	<p><i>Deputation (including short-term contract):-</i></p> <p><i>Officers of the Central Government, the State Government, Union territories, autonomous or statutory organization, Public Sector Undertakings, universities or recognised Research Institutions:</i></p> <p><i>(i) holding analogous post on regular basis in the parent cadre or department; or</i></p> <p><i>(ii) Regular Dispatch Rider (Group 'C') and Group C employee in level -1 (Rs.18000-56900) in the pay matrix or equivalent in the parent cadre or department who possess valid Driving License for Motor Cars on the basis of a Driving Test to assess the competence to drive Motor Cars or</i></p> <p><i>(iii) Failing which from officials holding the post of Dispatch Rider on regular basis or regular Group 'C' employees in level -1 (Rs.18000 - 56900) in the pay matrix or equivalent in the parent cadre or department and possessing the qualification and experience prescribed for direct recruitment under Column (7)</i></p>	<p>Departmental Confirmation Committee (for considering confirmation) consisting of: -</p> <p>(1.) Director, National Human Rights Commission – Chairman;</p> <p>(2.) Under Secretary, National Human Rights Commission – Member;</p> <p>(3.) Deputy Superintendent of Police, National Human Rights Commission – Member.</p>	Not applicable.

(1)	(2)	(3)	(4)	(5)	(6)
45. Junior Accountant	3* (2020) * Subject to variation depending on work load	Group 'C' (Ministerial)	Level-4 (Rs.25500-81100)	Not applicable	Between 18 and 27 years. (The upper age-limit is relaxable for departmental candidate up to forty years in accordance with the instructions or orders issued by the Central Government) Note: The crucial date for determining the age-limit shall be the closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Union territory of Ladakh, Union territory of Jammu and Kashmir, Lahaul and Spiti District and Pangi Sub-division of Himachal Pradesh, Union territory of Andaman and Nicobar Islands or Union territory of Lakshadweep.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Essential: - Graduate in any stream Desirable: - Experience in dealing with accounts and cash matters.	Not applicable.	Two years.	Direct recruitment through all India open competition failing which by deputation (including short-term	Deputation (including short-term contract):- Officers of the Central Government, the State Government, Union territories, autonomous or statutory	Departmental Confirmation Committee (for considering confirmation) consisting of:- (1.) Joint Secretary,	Not applicable.

			contract).	<p>organisation, Public Sector Undertakings, universities or recognised Research Institutions:</p> <p>(a)(i) holding analogous post on regular basis in the parent cadre or department;</p> <p>(ii) failing which Upper Division Clerk in Central Secretariat Clerical Service with Cash and Accounts training conducted by the Institute of Secretariat Training and Management; and</p> <p>(b) possessing the qualification and experience prescribed for direct recruitment under Column (7).</p> <p>Note 1: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed three years.</p> <p>Note 2: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.</p>	<p>National Human Rights Commission – Chairman;</p> <p>(2.) Director, National Human Rights Commission – Member;</p> <p>(3.) Senior Accounts Officer, National Human Rights Commission – Member.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)
46. <i>Senior Secretariat Assistant</i> (Upper Division Clerk)	11* (2020) * Subject to variation depending on work load.	<i>Group 'C' (Ministerial)</i>	Level-4 (Rs.25500-81100).	Non-selection.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	<i>100 percent by promotion failing which by deputation (including short term contract)</i>	<p>By promotion:- Promotion of Lower Division Clerk of National Human Rights Commission who have completed eight years' regular service in level-2 (Rs.19900-63200) in the pay matrix. Note: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.</p> <p>By deputation: - (i) Officers of the Central Government holding analogous post on regular basis; or (ii) with eight years' regular service in the grade of Lower Division Clerk [level-</p>	<p>Departmental Promotion Committee (for considering promotion) consisting of:- (1.) Joint Secretary, National Human Rights Commission – Chairman; (2.) Director, National Human Rights Commission – Member; (3.) Asstt Registrar (Law), National Human Rights Commission – Member.</p>	Not applicable.

				<p>2 (Rs.19900-63200) in the pay matrix] or equivalent.</p> <p>Note 1: The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.</p> <p>Note 2: The period of deputation including the period of deputation in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed three years.</p> <p>Note 3: The maximum age-limit for appointment by deputation shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.</p>		
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(1)	(2)	(3)	(4)	(5)	(6)
47. Assistant Librarian.	1* (2020) * Subject to variation depending on work load.	Group 'C' (Non-Ministerial)	Level-4 (Rs.25500-81100).	Not applicable.	<p>Not exceeding 30 years. (Relaxable for Government servant up to forty years in accordance with the instructions or orders issued by the Central Government).</p> <p>Note: The crucial date for determining the age-limit shall be the closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim,</p>

					Union territory of Ladakh, Union territory of Jammu and Kashmir, Lahaul and Spiti District and Pangi Sub Division of Chamba District of Himachal Pradesh, Union territory of Andaman and Nicobar Islands or Union territory of Lakshadweep.
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(7)	(8)	(9)	(10)	(11)	(12)	(13)
<p>Essential:</p> <p>(i) Bachelors Degree in Library Science or Library and Information Science of a recognized University or Institute;</p> <p>(ii) Two years' professional experience in a Library under the Central Government or the State Government or autonomous or statutory organization or Public Sector Undertakings or University or recognised Research or Educational Institution.</p> <p>Desirable:</p> <p>Diploma in Computer Application from a recognised university or Institute.</p>	Not applicable.	Two years for direct recruits.	Direct recruitment failing which by deputation (including short-term contract).	<p>Deputation (Including short-term contract): Officers under the Central Government or the State Government or Union Territories or Public Sector Undertakings or autonomous organisations –</p> <p>(a) holding analogous posts on a regular basis;</p> <p>(b) possessing the educational qualifications and experience prescribed for direct recruits under Column (7).</p> <p>Note 1: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisations or department of the Central Government shall ordinarily not exceed three years.</p> <p>Note 2: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of applications.</p>	<p>Departmental Confirmation Committee (for considering confirmation) consisting of:-</p> <p>(1.) Joint Secretary, National Human Rights Commission – Chairman;</p> <p>(2.) Director, National Human Rights Commission – Member;</p> <p>(3.) Joint Director, National Human Rights Commission – Member.</p>	Not applicable.

(1)	(2)	(3)	(4)	(5)	(6)
48. Stenographer Grade-D.	22* (2020) * Subject to variation depending on work load.	Group 'C' (Ministerial)	Level-4 (Rs.25500-81100).	Not applicable.	Between 18 and 27 years of age. (Relaxable for Government servants up to forty years in accordance with instructions or orders issued by the Central Government.) Note: The crucial date for determining the age-limit shall be the closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Union territory of Ladakh, Union territory of Jammu and Kashmir, Lahaul and Spiti district and Pangi Sub-division of Himachal Pradesh, Union territory of Andaman and Nicobar Islands or Union territory of Lakshadweep.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Essential: (i) 12 th Class pass or equivalent from a recognised Board or University. (ii) Skill test norms:- Dictation: 10 Minutes @ 80 words per minute. Transcription (only on computer): 50 Minutes (English) 65 Minutes (Hindi). Note: Preference will be given to those who know	Not applicable.	Two years for direct recruits.	Direct recruitment failing which by deputation (including short-term contract).	Deputation (including short-term contract):- Officers of the Central Government, the State Governments, Union territories, autonomous or statutory organisations, Public Sector Undertakings, Universities or recognised Research Institutions holding analogous post on a regular basis in the parent cadre or department; Note 1: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this	Departmental Confirmation Committee (for considering confirmation) consisting of: (1.) Director, National Human Rights Commission-Chairman; (2.) Under Secretary, National Human Rights Commission - Member; (3.) Assistant Registrar (Law), National Human Rights Commission -	Not applicable.

both English and Hindi stenography. Desirable: Diploma in Computer from a recognised university or institute.				appointment in the same or some other organisation or department shall ordinarily not exceed three years. Note 2: The maximum age-limit for appointment by deputation (including short-term contract) shall be 'not exceeding fifty-six years' as on the closing date of receipt of application.	Member.	
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(1)	(2)	(3)	(4)	(5)	(6)
49. Constable.	12* (2020) * Subject to variation depending on work load.	Group 'C' (Non-Ministerial)	Level-3 (Rs.21700-69100).	Not applicable.	Not applicable.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	Deputation (including short term contract basis)	<p>By deputation: From amongst personnel of the Central Armed Police Forces or State Police Organisations: -</p> <p>Holding analogous post in any Central Armed Police Forces or Constable from State Police organisations with five years' regular service.</p> <p>Note 1: The period of deputation including the period of deputation in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed three years.</p> <p>Note 2: The maximum age-limit for appointment by deputation shall be not</p>	<p>(1.) Joint Secretary, National Human Rights Commission – Chairman;</p> <p>(2.) Dy. Inspector General, National Human Rights Commission – Member;</p> <p>(3.) Senior Superintendent of Police, National Human Rights Commission – Member.</p> <p>Note: - The Members of the above Committee will act as Members of the Screening Committee or Selection Committee as the case may be to select candidate</p>	Not applicable.

				exceeding fifty-six years as on the closing date of receipt of application.	for the post of Constable in National Human Rights Commission.	
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(1)	(2)	(3)	(4)	(5)	(6)
50. Junior Secretariat Assistant (Lower Division Clerk)	20* (2020) * Subject to variation depending on work load.	Group 'C' (Ministerial)	Level-2 (Rs.19900 - 63200).	Non-selection.	Between 18 and 27 years of age. (Relaxable for Government servants up to forty years in accordance with the instructions or orders issued by the Central Government) Note: The crucial date for determining the age-limit shall be the closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Union territory of Ladakh, Union territory of Jammu and Kashmir, Lahaul and Spiti District and Pangi Sub-division of Himachal Pradesh, Union territory of Andaman and Nicobar Islands and Union territory of Lakshadweep.

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Essential:- (i) 12 th Class qualification from a recognised Board or Universities; (ii) typing speed of 35 words per minute in English or 30 words per minutes in Hindi on computer.	Yes, to the extent indicated in column (10).	Two years.	(i) 70 percent by direct recruitment; Note: Selection will be on the basis of written examination and typing test on computer. (ii) 30 percent by promotion.	Promotion: Multi-Tasking Staff in level-1 (Rs.18000-56900) in the pay matrix of National Human Rights Commission with three years' regular service and who are in possession of qualification prescribed for direct recruitment; Note: Basis of the promotion shall be seniority cum fitness basis.	Departmental Promotion Committee (for considering promotion) consisting of:- (1.) Joint Secretary, National Human Rights Commission-Chairman; (2.) Director, National Human Rights Commission – Member;	Not applicable.

					<p>(3.) Under Secretary, National Human Rights Commission – Member.</p> <p>Departmental Confirmation Committee (for considering confirmation) consisting of:-</p> <p>(1.) Joint Secretary, National Human Rights Commission – Chairman;</p> <p>(2.) Director, National Human Rights Commission – Member;</p> <p>(3.) Deputy Secretary, National Human Rights Commission – Member.</p>	
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(1)	(2)	(3)	(4)	(5)	(6)
51. Despatch Rider.	2* (2020) * Subject to variation depending on work load.	Group 'C' (Non-Ministerial)	Level-2 (Rs.19900-63200).	Not applicable.	Not applicable

(7)	(8)	(9)	(10)	(11)	(12)	(13)
Not applicable.	Not applicable.	Not applicable.	<p>Deputation (including short-term contract).</p> <p>For ex-servicemen: Deputation/ re-employment.</p>	<p>Deputation (including short-term contract): Officers of the Central Government, the State Government, Union territories, autonomous or statutory organisation, Public Sector, Undertakings, University or recognised Research Institution:</p>	<p>(1.) Director, National Human Rights Commission – Chairman;</p> <p>(2.) Under Secretary, National Human Rights Commission – Member;</p> <p>(3.) Deputy Superintendent of Police,</p>	Not applicable.

				<p>(a)(i) holding analogous post on a regular basis in the parent cadre or department; Or (ii) with three years' service rendered after appointment to the post on a regular basis in level-1 (Rs.18000-56900) in the pay matrix or equivalent in the parent cadre or department; and (b) (i) possession of a valid driving license for Motor Cycle or Auto rickshaw; (ii) two years' experience in driving Motorcycle or Auto rickshaw; (iii) knowledge of Motor Cycle or Auto rickshaw mechanism (The candidate should be able to remove minor-defects in vehicle). Note 1: The period of deputation (including short-term contract) including the period of deputation (including short-term contract) in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or department shall ordinarily not exceed three years. Note 2: The maximum age-limit for appointment on deputation (including short-</p>	<p>National Human Rights Commission – Member.</p> <p>Note: - The Members of the above Committee will act as Members of the Screening Committee or Selection Committee as the case may be to select candidate for the post of Despatch Rider in National Human Rights Commission.</p>	
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				<p>term contract) is not exceeding fifty-six years on the closing date of receipt of application.</p> <p>For ex-servicemen: Deputation/ re-employment.</p> <p>The Armed Forces Personnel due to retire or who are to be transferred to reserve within a period of one year and having the requisite experience and qualifications prescribed shall also be considered. Such persons would be given deputation terms up to the date on which they are due for release from the Armed Forces; thereafter they may be continued on re-employment:</p> <p>Note: The period of deputation in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or Department of the Central Government shall ordinarily not exceed three years.</p>		
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(1)	(2)	(3)	(4)	(5)	(6)
52. Multi-Tasking Staff.	78* (2020) * Subject to variation depending on work load.	Group 'C' (Non-Ministerial)	Level-1 (Rs.18000 -56900).	Not applicable.	<p>Between 18 and 25 years of age. (The upper age-limit is relaxable for departmental candidate upto forty years in accordance with the instructions or orders issued by the Central Government)</p> <p>Note:</p> <p>The crucial date for determining the age-limit shall be the closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam,</p>

					Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Union territory of Ladakh, Union territory of Jammu and Kashmir, Lahaul and Spiti District and Pangi Sub-division of Himachal Pradesh, Union territory of Andaman & Nicobar Islands or Union territory of Lakshadweep.
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(7)	(8)	(9)	(10)	(11)	(12)	(13)
Pass in 10 th Class or equivalent from a recognised Board or University.	Not applicable.	Two years.	Direct recruitment <i>failing which by deputation (including short term-contract)</i>	Not applicable.	Departmental Confirmation Committee (for considering confirmation) consisting of : - (1.) Joint Secretary, National Human Rights Commission – Chairman; (2.) Director, National Human Rights Commission - Member; (3.) Assistant Registrar (Law), National Human Rights Commission —Member.	Not applicable.

X-X-X-X-X-X-X